

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). Iraq National Oil Company (INOC) requires the services of a large number of engineers and technicians. At their instance, applications were called for from candidates possessing the prescribed qualifications and a team of INOC interviewed a large number of suitable candidates. As a result, a number of Indian Engineers and Technicians in various fields of oil industry may go to Iraq on individual contract or on deputation under agreements between the Iraqi authorities and the parent organisations in India. The duration of their stay in Iraq and the terms and conditions of their employment will depend on the requirements of the Iraqi authorities and the qualifications and experience of the individual.

Indian Assistance for setting up of Refinery in Oman

3608. SHRI IAMBODAR BALIYAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are helping Oman to set up oil refinery in that country;

(b) if so, the broad features thereof; and

(c) whether any engineers and technicians will be sent to Oman in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). In the context of recent changes in the world crude oil supply position, the possibilities of setting up joint refineries in collaboration with some of the Gulf countries are being explored. The proposal in respect of Oman is in a very preliminary stage.

Improvement in service condition of Judges of Supreme Court and High Courts

3609. SHRI R. P. ULAGANAMBI:

SHRI P. G. MAVALANKAR:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have received any suggestions to improve the service conditions of the Supreme Court and High Court Judges and if so, the main suggestions in this regard; and

(b) what steps Government have taken or propose to take to implement those suggestions?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALI) (a) and (b). There is a widespread feeling that the conditions of service of Judges of the Supreme Court and High Courts are not attractive enough for able members of the Bar to accept Judgeship. The Government are, therefore, considering, on their own, in what manner they could be improved. No specific proposals have yet been finalised.

Conference convened by E.C.A.F.E. on energy crisis at Bangkok

3610 SHRI P. M. MEHTA:
SHRI R. V. SWAMINATHAN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether India attended the Conference convened by Economic Commission for Asia and Far East on the current energy crisis at Bangkok in February, 1974;

(b) if so, the decisions arrived at in the Conference; and

(c) the number of countries which participated in the Conference?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.